

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 40

CA No. 79/22, 142/23
And
CP No. 66/Chd/Chd/2021

IN THE MATTER OF:

Raj Kumar HUF

...Petitioner

Vs.

Jagan Nath Brij Pvt. Ltd.

...Respondent

Under Section: 56, 58, 59, 206, 213, 241, 242, 447 & 448, CA 2013 & R 11, NCLT

Since the Hon'ble Members are on leave, the matter is adjourned to
31.05.2024.

-sd-
Court Officer

March 22, 2024
SM